

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (C) No(s). 21901/2019

SARDAR KHAN

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and IA No.139368/2019-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 15-01-2020 This petition was called on for hearing today.

For Petitioner(s)

Ms. Rukhsana Choudhury, AOR
Mr. M. Wasik Khan, Adv.

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Service of notice is complete on all the Respondents but no
one has chosen to enter appearance on their behalf.

Viewed thus, the matter shall be processed for listing before
the Hon'ble Court as per rules.

RAJIV KALRA
Registrar

pm